

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.938

TO BE ANSWERED ON FRIDAY THE 22nd JULY, 2016
ASHADHA 31 , 1938 (SAKA)

SBA CESS

938. SHRI OM BIRLA:

Will the Minister of FINANCE be pleased to state:

- (a) the total amount of cess collected and that utilised under the Swachh Bharat Abhiyan Cess since inception;
- (b) the steps the Government has taken to duly use the amount and avoid the amount lying unused; and
- (c) the State-wise details of the cess amount distributed among States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a): The amount of cess collected in financial year 2015-16 is Rs 3,901.78 crore (Provisional). The total amount of cess utilised in the financial year 2015-16 under Swachh Bharat Mission (Gramin) (SBM-G) is Rs 2,400 crore and under Swachh Bharat Mission (Urban) (SBM-U) is Rs 159.42 crore.

(b): The Swachh Bharat Cess fund is a non-lapsable fund under Public Account of India with the nomenclature "RashtriyaSwachhataKosh" (RSK). The funds accruing into RSK will be distributed between the Sub-Missions, i.e., Swachh Bharat Mission (Gramin) (SBM-G) and Swachh Bharat Mission (Urban) (SBM-U) in the ratio of 80:20 respectively. The proceeds of Cess thus transferred to the 'RashtriyaSwachhataKosh' will be utilized as per the guidelines and components of SBM-G and SBM-U with due appropriation authorized by the Parliament. The expenditure from the RSK will be monitored through the Management Information System (MIS) of the respective Ministries (Ministry of Drinking Water and Sanitation and Ministry of Urban Development). The accounts of the RSK shall be subject to internal and statutory audit. Funds under SBM-G and SBM-U are released to State Governments only after obtaining utilization certificates and as per Swachh Bharat Mission guidelines.

(c): The state wise distribution of Swachh Bharat Cess alone for the financial year 2015-16 is not available.
